

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3490  
TO BE ANSWERED ON 08.08.2016**

**Uniforms in Schools**

**3490. SHRI HUKUM SINGH:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Commission for Protection of Child Rights (NCPCR) has recommended the same type of uniform for students of both private and Government schools in order to avoid inferiority complex in children, if so, the details thereof and its implementation status thereof;

(b) whether the commission has also asked for strict action against schools neglecting the safety and security of children if so, the details thereof; and

(c) whether the commission also suggested setting up of a State Education Commission like other service commissions in the country to streamline and ensure universal elementary education, if so, the details thereof and progress made so far?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(DR. MAHENDRA NATH PANDEY)**

(a) to (c): As part of the year long consultations undertaken for formulating the New Education Policy, suggestions were received from the National Commission for Protection of Child Rights (NCPCR), wherein it has inter alia proposed that uniform for children in Private and Government Schools must be same. Further, the NCPCR is developing a framework and guidelines for ensuring school safety and security of children in consultation with national, state and sub-state level agencies and all stakeholders like parents and children for all types of areas and location. It also states that specific modalities should be framed for recruiting Teachers and Teacher educators by establishing a State Education Commission exclusively like other service commissions to avoid interference of local factors.

‘Some Inputs for the Draft National Education Policy (NEP), 2016’ has been formulated by Ministry of HRD, wherein it has been recommended that a framework and guidelines for ensuring school safety and security of children will be developed and will be made a part of the eligibility conditions for a school education institution for recognition and registration. In this regard, suggestions have been invited from the relevant Ministries of the Government of India, all States and UTs, Hon’ble MPs and all stakeholders by 16<sup>th</sup> August, 2016.

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